

**GOVERNMENT OF INDIA
DEPARTMENT OF SPACE**

LOK SABHA

UNSTARRED QUESTION NO. 2616

TO BE ANSWERED ON WEDNESDAY, DECEMBER 11, 2024

HOMEGROWN SPACE PRODUCTS

2616. SHRI LAVU SRI KRISHNA DEVARAYALU:

Will the PRIME MINISTER be pleased to state:

- (a) whether the Government is considering expansion of GST exemptions to ground systems, satellite components and launch vehicles in the space sector and if so, the details thereof;**
- (b) whether the Government is considering expansion of Production-Linked Incentive (PLI) scheme to include the space sector and if so, the timeline and key components of the Proposed scheme; and**
- (c) whether the Government has taken measures to encourage the use of homegrown space products and services in areas in such as agriculture, disaster management and infrastructure and if so, the details thereof?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC
GRIEVANCES & PENSIONS AND IN THE PRIME MINISTER'S OFFICE**

(DR. JITENDRA SINGH):

- (a) The Government provides GST exemption on ‘Satellite Launch Services’ as well as ‘on transfer of communication assets [Spacecraft (including satellites)]’ to encourage the domestic players. GST exemption for Ground Systems, components of Launch vehicles/Satellites, have been demanded by Industry in various meetings/forums. However, a formal proposal from Industry is awaited, detailing the nature/scope of the exemption sought.**
- (b) An ‘Investment Incentive Scheme’ has been worked out for Space Sector in lieu of Production-Linked Incentive Scheme.**
- (c) Yes sir, in order to encourage use of space technology, IN-SPACe devised a seed fund scheme and provided grant to the six Indian start-ups to develop products and services in the sectors i.e. Agriculture, Disaster management and Urban Development using space technology. The details of the start-ups are M/s ARMS4AI, M/s mistEO, M/s Augtual (Fabric), M/s Hyspace, M/s Xovian and M/s Seagull.**
